

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 92 OF 2015

Dated: 5th April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Bala Krishna Industries Ltd. ...Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. R.K. Mehta
Mr. Abhishek Upadhyay for R.1

Mr. Bipin Gupta
Mr. Sureel Bansal for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **02.05.2016.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**